

relating to the disability and family pension claims from members of the armed forces and their dependents and

(b) the number decided during 1953?

**The Deputy Minister of Defence (Sardar Majithia):** (a) 1,286 (including appeals against previous adverse decisions).

(b) 3,998.

**Sardar Hukam Singh:** What was the number of cases of representations to this wing for consideration of the decisions of the lower pension sanctioning authority?

**Sardar Majithia:** There were 479.

**Sardar Hukam Singh:** Now that the Punjab tribunal has been directed to dispose of the pending cases up to the 15th of January and not to receive any further cases for appeal, are those cases from that tribunal being received by this wing or any other tribunal is dealing with this?

**Sardar Majithia:** No other tribunal is being brought into existence because the number of cases have gone down. As the hon. Member will see, practically 4,000 cases were disposed of last year and only about 1,200 and odd remain, and further, some more have been disposed of and on the 1st of April, there were only about 900 and odd cases left. It is felt that the work is not enough to maintain all that expenditure.

**Sardar Hukam Singh:** What is the number of cases that would have been received by this tribunal after the 15th January up to date and have been received by this wing?

**Sardar Majithia:** I am afraid I really do not know the number of cases that would have been received by this Pension Tribunal because I do not pretend to know thought-reading in any case....

**Sardar Hukam Singh:** They must have been received by this wing now.

It is a fact and there is no question of thought-reading it is only fact-giving.

**Sardar Majithia:** So far as this wing is concerned, the question related to the Pension Appellate Tribunal if the hon. Member tables a question I will certainly give that information.

**Shri N. L. Joshi:** May I know the duration of the oldest cases pending with the tribunal?

**Sardar Majithia:** I require notice for that. As I said, the cases now pending are so small in number that they could not be of a very long duration in any case.

#### PAKISTAN PHILOSOPHICAL CONGRESS

\*2190. **Shri Muniswamy:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that a delegation was sent by Government to participate in the Pakistan Philosophical Congress which was held in Lahore during the first week of April, 1954; and

(b) the subjects discussed at the Congress?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) Yes, Sir.

(b) The Congress discussed various problems of interest to the participating philosophers, psychologists and educationists. There were also symposia on (i) Philosophical Interpretation of History; (ii) The Universal Conception of Human Rights; and (iii) Place of Philosophy in University Education.

**Shri Damodara Menon:** Did the philosophers discuss the problem of minority rights in Pakistan, Sir?

**Dr. M. M. Das:** I have already stated the subjects that were discussed.

**Pandit D. N. Tiwary:** Who were the members of this delegation and how much expenditure was incurred on them?

**Dr. M. M. Das:** There were two members, Prof. Humayun Kabir, Secretary of the Ministry of Education, New Delhi and President-elect of the Indian Philosophical Congress, 1954, and Professor A. R. Wadia, Director, Tata Institute of Social Sciences and ex-President and Chairman of the Executive Committee of the Indian Philosophical Congress, who attended these meetings. The total expenditure incurred in this connection is not expected to exceed Rs. 800.

**Shri Ibrahim:** Sir, I have been authorised by Mr. Islamuddin to put question No. 2194.

**Mr. Speaker:** Has he filed the authority?

**Shri Ibrahim:** Yes, Sir.

#### CHECK POSTS ON BORDERS OF PURNEA

\*2194. **Shri Ibrahim (on behalf of Shri M. Islamuddin):** Will the Minister of Finance be pleased to state:

(a) how many check posts are there to prevent smuggling on the borders of Purnea (Bihar) and where;

(b) how many cases of smuggling were detected on these borders in 1952 and 1953;

(c) the total value of the goods seized by the preventive check posts during these years; and

(d) which commodities are generally smuggled?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) On the Purnea border, there are three Land Customs Stations situated at Haftiagachh, Debiganj and Katihar Railway Station, and five mobile Preventive parties.

(b) 728 cases in 1952 and 260 cases in 1953 were detected.

(c) The information is being collected and will be placed on the table of the House.

(d) The principal commodities seized while being smuggled on the

Pakistan border are cotton textiles, biris and currency on export, and betel nuts and silver (including coins and ornaments) on import; similarly on the Nepal border, Nepalese coins are smuggled on import.

**Shri Ibrahim:** May I know whether the smuggling has increased or decreased after the introduction of the passport system?

**Shri A. C. Guha:** Apart from the introduction of the passport system, we are taking so many measures to combat this thing, but, it is very difficult to say whether smuggling has increased or decreased.

**Shri S. C. Samanta:** May I know how many smugglers have been convicted and by which governments?

**Shri A. C. Guha:** Conviction must have been by our government on this side. I have not got the figures as to how many smugglers have been convicted.

**Shri Bhagwat Jha Azad:** In view of the fact that a large number of cases of smuggling go undetected, may I know whether it is due to the insufficiency of the check posts or the inefficiency of the check posts?

**Shri A. C. Guha:** Sir, wherever there are large land frontiers, it is very difficult to combat smuggling completely. But, I cannot say that on our side smuggling is more rampant than in other places. But, one thing of which I would like to remind the hon. Member is that since as yet the borders are mostly undefined and the people are more or less speaking the same language and belonging to the same social and economic order, there might have been some more smuggling on this side.

#### WELFARE OF SCHEDULED TRIBES

\*2192. **Shri Ganpati Ram (on behalf of Shri Shobha Ram):** Will the Minister of Home Affairs be pleased to state how much money has been spent by the State Governments from the grants-in-aid sanctioned by the Government of India in 1953-54 for the welfare of Scheduled Tribes?